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EXTRAORDINARY

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CHANDIGARH, WEDNESDAY, OCTOBER 28, 2015 (KARTIKA 6, 1937 SAKA)

DEPARTMENT OF LOCAL GOVERNMENT (LOCAL GOVERNMENT 3 BRANCH) NOTIFICATION

The 26th October, 2015

conferred by sub-section (2) of section 38, read with section 240, of the Punjab Municipal Act, 1911 (Punjab Government, Notification No. 9/57/2015-21g3/569264/1, dated 21st August, 2015, and in exercise of the powers the following rules, further to amend the Punjab Municipal Services (Recruitment and Conditions of Service) Act No. 3 of 1911), and all other powers enabling him in this behalf, the Governor of Punjab is pleased to make Rules, 1975, namely:-No. 9/57/2015-2lg3/615669/1.-With reference to Government of Punjab, Department of Local

RULES

(Third Amendment) Rules, 2015. (1) These Rules may be called the Punjab Municipal Services (Recruitment and Conditions of Service)

(2) They shall come into force on and with effect from the date of their publication in the Official Gazette.

 \mathbf{N} referred to as 'the said rules'), in rule 5, for sub-rule (2-A), the following sub-rule shall be substituted, namely:-In the Punjab Municipal Services (Recruitment and Conditions of Service) Rules, 1975 (hereinafter

"(2-A) Notwithstanding anything contained in sub-rule (2), -

(a) shall be filled up hundred per cent by promotion in accordance with the provisions made in Appendix B; Municipal Service of Personal Assistants, specified at serial Nos. 1A, 2, 2-A, 3, 5-A, 16 and 26 in Appendix A, Punjab Municipal Service of Senior Town Planners, Punjab Municipal Service of Superintendents, and Punjab Engineer, Punjab Municipal Service of Superintending Engineers, Punjab Municipal Service of Municipal Engineers, the posts in the Punjab Municipal Service of Joint Deputy Directors, Punjab Municipal Service of Chief

shall be filled up twenty per cent by direct recruitment and eighty per cent by promotion in accordance with the Ξ provisions made in Appendix B; and the posts in the Punjab Municipal Service of Accountants Grade I, specified at serial No. 19 in Appendix A,

<u></u> In respect of the Punjab Service of Corporation Building Inspectors (Technical) mentioned at serial

3114	PUNJAB GUVI: GAZ. (EXIRA), UCIUBER 26, 2013 (NRIR 0, 1937 SARA)	0, 1907 0711271
No. 25 in.	25 in Appendix A shall be filled up seventy five per cent by direct recruitment and twenty five per cent by	ent and twenty five per cent by
promotio	promotion in accordance with the provisions made in Appendix B.".	
3. Ir	In the said rules, for rule 22, for the words " in respect to any class of category" the following rule shall	egory" the following rule shall
be substit	be substituted, namely:-	
	, except the educational qualifications and experience, with respe	experience, with respect to any class or category of
persons".		
4. li	In the said rules, for Appendix 'A', the following Appendix shall be substituted, namely:-	tituted, namely:-
	"APPENDIX 'A' [see rules 1(iii) and 2(k)]	
Serial N	Name of Service	Class of Municipal
No.		Committee
1 2		υ
1 P	Punjab Municipal Service of Executive Officers	4
		, , , , , , , , , , , , , , , , , , ,
	Puniah Municipal Service of Joint Deputy Directors	All Classes
	Punjab Municipal Service of Chief Engineer	All classes
A	Punjab Municipal Service of Superintending Engineers	All classes
	Punjab Municipal Service of Municipal Engineers	All classes
	Punjab Municipal Service of Assistant Municipal Engineers	All classes
5 E	Punjab Municipal Service of Junior Engineers	All classes
A	Punjab Municipal Service of Senior Town Planners	All classes
6 · I	Punjab Municipal Service of Town Planners	All classes
7 I	Punjab Municipal Service of Assistant Town Planners	All classes
۲ 8	XXXX	
z 6	XXXX	
10 7	XXXX	
11 2	XXXX	
12 3	XXXX	
13	Punjab Municipal Service of Assistant Divisional Fire Officers	All classes
14]	Punjab Municipal Service of Legal Assistants	All classes
	Punjab Municipal Service of Fire Station Officers	All classes
Å	Punjab Municipal Service of Sub Fire Officers	All classes
	Punjab Municipal Service of Superintendents	All classes
	Punjab Municipal Service of Head Draftsmen	All classes
18	Punjab Municipal Service of Draftsmen	All classes
	Punjab Municipal Service of Accountants	ſ
	(i) Grade 1	I
	(ii) Grade 2	II
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	PUNJAB GOVT. GAZ. (EXTRA), OCTOBER 28, 2015 (KRTK 6, 1937 SAKA)	(6, 1937 SAKA)	3115
21	Punjab Municipal Service of Senior Assistants/ Inspectors	All classes	
22	Punjab Municipal Service of Senior Scale Stenographers	All classes	
23	Punjab Municipal Service of Sanitary Inspectors	All classes	
24	Punjab Municipal Service of Chief Sanitary Inspectors	All classes	
25	Punjab Municipal Service of Building Inspectors (Technical)	All classes	
26	Punjab Municipal Service of Personal Assistants.".	Class I	
5.	In the said rules, in Appendix 'B', in the Table,-		

shall be inserted, namely:-(i) after serial No. 1, and entries relating thereto, the following serial No. and entries relating thereto

Sr.	Name of Post	Qualifications for direct	Name of Post Qualifications for direct Qualification for promotion
No.		recruitment	
-	2	3	4
A1,,	Joint Deputy	1	From amongst the members of the Punjab Municipal
	Director		Service of Executive Officers Class I, who are having
			an experience of working in this Service for a minimum
			period of three years.";
	(ii) for serial]	No. 5 and entries relating the second s	(ii) for serial No. 5 and entries relating thereto, the following serial Nos. and entries relating thereto
	shall be su	shall be substituted, namely :-	
Sr. No	. Name of Post	Sr. No. Name of Post Qualifications for direct recruitment	ecruitment Qualification for promotion

					(i) (Civil)	Junior Engineer	2
			university or institution.	Engineering from a recognised	Should possess a Diploma in Civil		ω I
qualifications and have an experience of	qualifications prescribed for direct recruitment for the post or more technical	the control of the Director, who possess	Municipal Councils/Nagar Panchayats under	From amongst the Class-III employees of	(i) <u>30% of promotional posts</u> -		4

l vi

(d) Surveyors, (e) Junior Draftsmen or
(f) Motor Mates working in Municipal
Councils/Nagar Panchayats under the control
of the Director, who –

From amongst the (a) Work Supervisors, (b) Work Munshies, (c) Work Mistries, two years.

(ii) 70% of promotional posts -

working as such for a minimum period of

(a) are Matriculates or its equivalent;(b) have an experience of working on either or more of the said posts for a minimum period of ten years;

and

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(1) <u>30% of promotional posts</u> - From amongst the Class-III employees of Municipal Councils/Nagar Panchayats under the control of the Director, who possess qualifications prescribed for direct recruitment for the post or more technical qualifications and who have an experience of working in Municipal Councils/Nagar	 ii) Should possess a Diploma in Electrical Engineering from a recognised university or institution. 	(iii) (Electrical)
 (ii) <u>70% of promotional posts</u> - From amongst the (a) Motor Mechanics, (b) Tractor Mechanics, (c) Diesel Mechanics, (d) Meter Mechanics, (e) Fitters or (f) Plumbers, working in Municipal Councils/ Nagar Panchayats under the control of the Director, who - (a) are Matriculates or its equivalent; (b) have an experience of working on either or more of the said posts for a minimum period of eight years; and (c) have I.T.I. certificate in the concerned trade. 		
(i) <u>30% of promotional posts</u> - From amongst the Class-III employees of Municipal Councils/Nagar Panchayats under the control of the Director, who possess qualifications prescribed for direct recruitment for the post or more technical qualifications and have an experience in said Municipal Councils/Nagar Panchayats for a minimum period of two years.	Should possess a Diploma in Mechanical Engineering from a recognised university or institution.	(ii) (Mechanical)
 (c) have passed departmental examination conducted by the Director on the pattern of Department of Public Works (Buildings and Roads Branch), Government of Punjab. 		

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(ii) <u>70% of promotional posts</u> From amongst the Class-III employees
 working in Municipal Councils/Nagar

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available, then from amongst the Class III

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 physical standards:- (a) Minimum Height 5'-5" (b) Chest 33.5" unexpanded with 1.5" expansion. (c) Eye sight 6/6 both eyes without glasses. (d) Running a distance of 100 yards, with a weight of 60 kilograms stones, in one minu (e) Lifting the hook ladder to a vertical position from 3rd and 6th round. 	 15-A Sub Fire (i) Graduate, preferably in Officer Science subjects, from a recognized university or institutions and should have passed Sub-Officer course from the National Fire Service College, Nagpur, and (ii) should have following 	 15 Fire Station (i) Should have diploma in Fire Engineering from the National Fire Service College, Nagpur, and (ii) Should have following physical fitness standards:- (a) Minimum Height 5'-5". (b) Chest 33.5" unexpanded with 1.5" expansion. (c) Eye sight 6/6 both eyes without glasses. (d) Running a distance of 100 yards, with a weight of 60 kilograms stones, in one minute. (e) Lifting the hook ladder to a vertical position from 3rd and 6th round. (f) Climbing a rope or a vertical pipe to a height of
standards:-from the National Fire Service College, Nagpur.";Minimum Height 5'-5"Nagpur.";Chest 33.5" unexpanded with 1.5" expansion.Nagpur.";Eye sight 6/6 both eyes without glasses.Nagpur.";Eye sight 6/6 both eyes without glasses.Nagpur.";Lifting a distance of 100 yards, with a weight of 60 kilograms stones, in one minute.Nagpur.";Lifting the hook ladder to a vertical position from 3rd and 6th round.And	<u>6</u> .	e nd r r r r r r r r r r r r r

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and should possess Diploma in Grade 'A' specified in the Accountants of the Committees (Examination) Rules, 1979. <u>50% of promotional posts</u> : from a recognized university or mules, 1979. Grade II Should have passed Degree in B.Com institutions. <u>50% of promotional posts</u> : From amongst the class III ministerial employees of Municipal Councils/Nagar Pachayats under the control of the Director, who have obtained Diploma for Grade B specified in the Accountants of the Committees (Examination) Rules, 1979 an who have an experience of working on any ministerial post in Municipal Councils/Nagar Panchayats under the control of the Director, for a minimum period of five years. <u>50% of promotional posts</u> : From amongst the control of the Director, who have an experience of working on any munisterial post in Municipal Councils/Nagar Panchayats under the control of the Director, for a minimum period of five years. <u>50% of promotional posts</u> : From amongst the employees of Municipal Councils/Nagar Panchayats under the control of the Director, who fulfi the qualification for direct recruitment an experience of working for a minimum period of two years. ; and for serial No. 25 and entries relating thereto, the following serial No. and entries shall be substituted, manely:- e of post Qualification for direct recruitment incai) Qualification for promotion the Class-III employees of Municipal Councils/Nagar Panchayats under the control of the Director, who have passed Diploma in Architecture or Diploma in Civil Engineering from a	No. 25 and entries relating Qualification for direct Should have passed Dij Architecture from a reuniversity or institution	(v) Nam Build Inspe	Sr. No. '25
niversity or institution ossess Diploma in ecified in the Accountants uittees (Examination) passed Degree in B.Com Som of promotional posts: From amongst the class III ministerial employees of Municipal Councils/Nagar Panchayats under the control of the Director, who have obtained Diploma for Grade B specified in the Accountants of the Committees (Examination) Rules, 1979 and who have an experience of working on any ministerial post in Municipal Councils/Nagar Panchayats under the control of the Director, for a minimum period of five years. SO% of promotional posts: From amongst the employees of Municipal Councils/ Nagar Panchayats under the control of the Director, who fulfil the qualification for direct recruitment and have an experience of working for a minimum period of two years. "; and es relating thereto, the following serial No. and entries shall be substituted, for direct recruitment assed Diploma in From amongst the Class-III employees of Municipal Councils/ Nagar Panchayats under the control of the Director, who have	No. 25 and entries r Qualification for Should have pass Architecture fror university or insti	(v) Name Build Inspe	Sr. No.
niversity or institution ossess Diploma in ecified in the Accountants ittees (Examination) passed Degree in B.Com 50% of promotional posts: From amongst the class III ministerial employees of Municipal Councils/Nagar Panchayats under the control of the Director, who have obtained Diploma for Grade B specified in the Accountants of the Committees (Examination) Rules, 1979 and who have an experience of working on any ministerial post in Municipal Councils/Nagar Panchayats under the control of the Director, for a minimum period of five years. 50% of promotional posts: From amongst the employees of Municipal Councils/Nagar Panchayats under the control of the Director, who fulfil the qualification for direct recruitment and have an experience of working for a minimum period of two years. "; and es relating thereto, the following serial No. and entries shall be substituted, of Municipal Councils/Nagar Panchayates for direct recruitment Qualification for promotion assed Diploma in From amongst the Class-III employees of Municipal Councils/Nagar Panchayate	No. 25 and entries r Qualification for Should have pass	(v) Namu Build	Sr. No.
niversity or institution ossess Diploma in ecified in the Accountants ittees (Examination) passed Degree in B.Com 50% of promotional posts: From amongst the class III ministerial employees of Municipal Councils/Nagar Panchayats under the control of the Director, who have obtained Diploma for Grade B specified in the Accountants of the Committees (Examination) Rules, 1979 and who have an experience of working on any ministerial post in Municipal Councils/Nagar Panchayats under the control of the Director, for a minimum period of five years. 50% of promotional posts: From amongst the employees of Municipal Councils/ Nagar Panchayats under the control of the Director, who fulfil the qualification for direct recruitment and have an experience of working for a minimum period of two years. "; and es relating thereto, the following serial No. and entries shall be substituted, for direct recruitment	No. 25 and entries r Qualification for	Namu Ruild	Sr. No
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niversity or institution ossess Diploma in ecified in the Accountants uittees (Examination) passed Degree in B.Com 50% of promotional posts: From amongst the class III ministerial employees of Municipal Councils/Nagar Panchayats under the control of the Director, who have obtained Diploma for Grade B specified in the Accountants of the Committees (Examination) Rules, 1979 and who have an experience of working on any ministerial post in Municipal Councils/Nagar Panchayats under the control of the Director, for a minimum period of five years. 50% of promotional posts: From amongst the employees of Municipal Councils/ Nagar Panchayats under the control of the Director, who fulfil the qualification for direct recruitment and have an experience of working for a minimum period of two years. "; and			
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niversity or institution ossess Diploma in ecified in the Accountants	of the Committe		
inversity or institution ossess Diploma in	Grade 'A' speci		
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Should have passed degree in From amonost the members of the Durich	Should have pa	(i) Grade-1	6
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Qualification for direct recruitment Qualification for promotion		Namo	Sr. No.
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PUNJAB GOVT. GAZ. (EXTRA), OCTOBER 28, 2015 (KRTK 6 1937 SAKA) 2110	B GOVT. GAZ. (1	PUNJA	

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	Assistant	X	4	×	X	X	×	Planner	Assistant Town	Town Planner	Planner	Junior Engineer	Engineer	Assistant Municipal	Municipal Engineer	Superintending Engineer	Chief Engineer	of Engineer	Joint Deputy Director	Executive Officer Government (i) class I (ii) class II (iii) class III		PUNJAB GOVT. In the said rules, for A "APPENDIX 'C" Name of the App post Aut
	Government								Director	Government	COACTITICITE	Director		Director	Government	Government	Government	Government	Government	Government	ω	OVT. GAZ. (EX for Appendix C, C' C' [] Appointing Authority
	Government								Director	Government	Ooveninnent	Director		Director	Government	Government	Covernment	Government	Government	Government	4	XTRA), OCTOBER , the following App [Rules 2(c) and 12] Punishing authority for as defined in rule 5 of the Punjab Civil Service (Punishment and Appeal) Rules, 1970
	Ĩ								Government			Government		Government	ī				×	L	S	ER 28, 2015 (KR ppendix shall be s 2] Appellate authority for aninor penalties as defined in rule 5 of the Punjab Civil Service (Punishment and Appeal) Rules, 1970
	Government								Director	Government	COTOLINIO	Director		Director	Government	Government	Covernment	Government	Government	Government	6	
	ā		-						Government	1		Government		Government	×			•	ĩ		7	KA) ely – Appellate authority for as defined in rule 5 of the Punjab Civil Service (Punishment and Appeal) Rules, 1970

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14	PUNJAB GC	)VT. GAZ. (E Director	XTRA), OCTOI Director	PUNJAB GOVT. GAZ. (EXTRA), OCTOBER 28, 2015 (KRTK 6, 1937 SAKA)	RTK 6, 1937 Director	
7 4	Fire Station	Director	Director	Government	_ L	Director
ť	Officer				1	
15-A	Sub Fire Officer	Director	Director	Government	1 7	Director
16	Superintendent (Grade II)	Director	Director	Government		Director
F	Head Draftsman	Director	Director	Government		Director
₩	Draftsman	Director	Director	Government		Director
19	Accountant	Director	Director	Government		Director
	<ul><li>(i) Grade I</li><li>(ii) Grade II</li></ul>					
20	XXX		į.			7
;	Inspector					
22	Senior Scale	Director	Director	Government		Director
	Stenographer				1	
13	Sanitary	Director	Director	Government		Director
×	Chief Sanitary	Director	Director	Government		Director
	Inspector					
25	Building	Director	Director	Government		Director
	Inspector (Technical)				1	
26	Personal	Director	Director	Government		Director
					•	VIKAS PRATAP, IAS,

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Chandigarh The 19th October, 2015.

Secretary to Government Punjab Department of Local Government.

878/10-2015/Pb. Govt. Press, S.A.S. Nagar

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